

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 243 /UHC/Admin.A/2019

Dated: Oct. 01, 2019.

In exercise of powers conferred by Sub Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act No. XII of 1887) **[also applicable to the State of Uttarakhand]** read with Government of Uttarakhand Notification No. 420-Ek (1)/XXXVI (1)/Nyay Anubhag/2005 dated 07.11.2005, the High Court is pleased to direct that the following 08 Civil Judge (Jr. Div.) batch-2016, posted in the State of Uttarakhand, shall have jurisdiction to try Civil Suits of pecuniary value not exceeding ₹ 1.00 Lac.

S.No.	Name of the Officer
1.	Ms. Poonam Todi
2.	Ms. Pallavi Gupta
3.	Ms. Urvashi Rawat
4.	Sri Shalender Kumar Yadav
5.	Ms. Chairav Batra
6.	Ms. Karishma Dangwal
7.	Ms. Tanuja Kashyap
8.	Sri Manoj Singh Rana

By Order of the Court,

Sd/-

(Hira Singh Bonal)

H.J.S.

Registrar General

No. 6714/UHC/XVII-34/Admin.A/2004

Dated: Oct. 01, 2019.

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
5. All the District & Sessions Judges, Uttarakhand.
6. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
7. All the Tribunals of the State.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Member Secretary, State Legal Services Authority, Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.

12. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
15. Guard File/Assistant concerned.

**Joint Registrar
Admin.A**